

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 454 OF 2018 IN
DFR NO. 1008 OF 2018

Dated: 4th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Limited

.... Appellant(s)

Vs.

Kerala State Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Mr. P.V. Dinesh
Ms. Arushi Singh

Counsel for the Respondent(s) : -

ORDER

The learned counsel, Mr. P.V. Dinesh, appearing for the Appellant submitted that, affidavit of service has been filed on 29.05.2018 in the Registry.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

Registry is directed to verify the submission made by the learned counsel appearing for the Appellant, as stated supra.

Respondent, though served, unrepresented.

To give one more opportunity to the Respondent to represent personally or through his counsel in the instant case, list this matter on **20.07.2018**.

(S. D. Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member